

3617

APRIL 7, 1967

3618

16.30½ hrs.

**CONSTITUTION (AMENDMENT)
BILL***

(Amendment of article 368)

श्री नाथपाई (राजापुर) : उपाध्यक्ष महोदय, मैं प्रार्थना करता हूँ कि भारत के संविधान के अनुच्छेद 368 में संशोधन जोड़ने वाले मेरे विधेयक को पेश करने की मुझे अनुमति दी जाय।

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

श्री नाथपाई : मैं विधेयक को पेश करता हूँ।

16.31 hrs.

**CONSTITUTION (AMENDMENT)
BILL**

(Amendment of article 155)

श्री नाथपाई (राजापुर) : उपाध्यक्ष महोदय, मैं प्रार्थना करता हूँ कि भारत के संविधान के अनुच्छेद 155 में संशोधन जोड़ने वाले मेरे विधेयक को पेश करने की मुझे अनुमति दी जाय।

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

श्री नाथपाई : मैं विधेयक को पेश करता हूँ।

16.31½ hrs.

**CONSTITUTION (AMENDMENT)
BILL***

(Amendment of the Eighth Schedule)

Dr. Karni Singh (Bikaner): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

Dr. Karni Singh: I introduce the Bill.

16.32 hrs.

**PERSONAL LIBERTIES (RESTORATION)
BILL***

श्री यशपाल सिंह (देहरादून) : मैं प्रस्ताव करता हूँ कि भारतीय तार यंत्र अधिनियम, 1885 तथा भारतीय डाक घर अधिनियम, 1898 में आगे संशोधन करने वाले "वैयक्तिक स्वातन्त्र्य (प्रत्यावर्तन) विधेयक" को पेश करने की अनुमति दी जाय।

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Telegraph Act, 1885 and the Indian Post Office Act, 1898."

The motion was adopted.

श्री यशपाल सिंह: मैं विधेयक को पेश करता हूँ।